NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Karam Chand Thapar & Bros (Coal Sales) Ltd.

V/s.

Gandhar Oil Refinery India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

SIGNATURE

Charles be souja

Advocate for the Respondent

Ost. Adv. Dingar Madon
Adv. Ankit R Koqueri Adv. ofir
Adv. Abhishek Sherma Petitions

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ORDER

CP No.1269/ I&BP/NCLT/MB/MAH/2017

Both the parties have reported that the matter has already been settled between the parties, in view of the same, at their request to report Settlement, list this matter on 15.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASHKUMAR Member (Judicial)